

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR

Date of order: 26-2-1996

OA No. 95/96

Suraj Mal .. Applicant

Versus

Union of India and Others .. Respondents

Mr. P.N.Mathur, Counsel for the Applicant

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P.SHARMA, ADMINISTRATIVE MEMBER

ORDER

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant Suraj Mal, in this application under Section 19 of the Administrative Tribunals Act, 1985, has challenged the orders dated 12/17-1-1996 at Ann-A1 and at Ann-A2 dated 12-7-1995. The applicant has also sought a direction for his placement above respondents Nos. 3,4 and 5 in the seniority list of Cabinman.

2. We have heard the counsel for the applicant.

3. The applicant has admittedly made representation/ appeal in regard to his grievances vide Ann-A3 dated 20-1-1996. The applicant has been reverted from the post of Sr. Cabinman scale Rs. 1200-1800 (RP) to that of Cabinman scale Rs. 950-1500 (RP) vide Ann-A1 dated 12/17-1-1996. The provisional seniority list was also issued vide Ann-A2 dated 12-7-1995 in which the name of the applicant figures at Sl.No. 70. This seniority list is merely a provisional list.

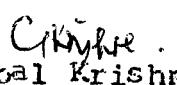
4. In the circumstances, we find that the present application is premature because a period of 6 months has not expired from the date of filing of representation/appeal.

The present application is disposed of at the stage of ~~objection~~ admission with the direction to the respondent No.2 to

decide the representation/appeal at Annexure-A3 dated 20-1-96 in regard to the applicant's grievances on merits within a period of 2 months from the date of receipt of a copy of this order. Let a copy of the OA alongwith the Annexures thereto be also sent to respondent No.2 alongwith a copy of this order.


(O.P.Sharma)

Administrative Member


(Gopal Krishna)
Vice-Chairman